

ITEM NO.108(MM)

COURT NO.4

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 1071-1072/2017

SMT. NASEEMA KHAN

Appellant(s)

VERSUS

SHAFIQR RAHMAN & ORS.

Respondent(s)

IA No. 16516/2017 - I A FOR AMENDMENT OF C T)

WITH

CONMT.PET.(C) No. 468-469/2022 in C.A. No. 1071-1072/2017 (III-A)
(FOR ADMISSION)

Date : 21-09-2022 These matters were called upon being Mentioned
today.

CORAM :

HON'BLE MR. JUSTICE S. ABDUL NAZEER
HON'BLE MR. JUSTICE A.S. BOPANNA
HON'BLE MR. JUSTICE V. RAMASUBRAMANIAN

For Appellant(s)

M/S. Shakil Ahmad Syed, AOR

For Respondent(s) Mr. Soumyajit Pani, Adv.
Mr. Niraj Gupta, AOR

UPON being Mentioned the Court made the following
O R D E R

At the request made by the learned counsel for the
respondent, list the matter after four weeks.

(NEELAM GULATI)
ASTT. REGISTRAR-cum-PS

(KAMLESH RAWAT)
COURT MASTER (NSH)